

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD**

Civil Misc. Contempt Petition No.157 of 2008.

in

Original Application No. 1283 of 2006

Alahabad, this the 22nd day of October, 2009

Hon'ble Mr. A.K. Gaur, Member-J
Hon'ble Mr. D.C. Lakha, Member-A

Chandi Prasad Chakrawarti, aged about 81 years, Son of Late Shri Nath Chakrawarti, Resident of Quarter No.341/D, Diesal Colony, Post Office Chopan, District - Sonebhadra, U.P..

....Applicant.

By Advocate : Shri Satish Dwivedi

V E R S U S

Shri Ambarish Kumar Gupta, Divisional Railway Manager, East Central Railway, Dhanbad Division, Dhanbad.

...Respondent.

By Advocate : Shri K.P. Singh

O R D E R

By Hon'ble Mr. A.K. Gaur, Member-J :

Heard Shri S. Dwivedi, learned counsel for the applicant and Shri K.P. Singh, learned counsel for the respondents.

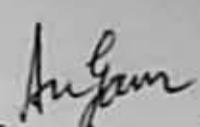
2. Learned counsel for the respondents invited our attention to the order dated 21.10.2009. We have seen the order and we are satisfied that the respondents have not committed any wilful disobedience of the order of this Tribunal. It is admitted by the parties counsel that no

payment has been made to the applicant in pursuance of order dated 21.10.2009 as yet.

3. Having heard parties counsel, we hereby direct the respondents to pay the entire amount to the applicant within a period of two months from the date of receipt of copy of this order. Failing which it would be open to the applicant to file a fresh contempt petition. Accordingly, the contempt petition is dismissed. Notices are discharged.



Member-A



Member-J

RKM/